

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:483

ANSWERED ON:27.07.2006

RAILWAY CONNECTIVITY OF HAZIRA PORT WITH MUMBAI DELHI RAILWAY ROUTE

Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of RAILWAYS be pleased to state:

(a) Whether any Memorandum of Understanding (MoU) has been signed between the Rail Vikas Nigam Ltd, Hazira Port Ltd, Gujarat Industrial Development Corporation and Gujarat Maritime Board regarding rail connectivity of Hazira Port with Mumbai-Delhi railway route; and

(b) if so, the details thereof;

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Yes, Sir.

(b): The Memorandum of Understanding (MoU) was signed on 13.01.2005 between the following parties:-

(i) Rail Vikas Nigam Limited (RVNL)

(ii) Hazira Port Private Limited

(iii) Gujarat Industrial Development Corporation

(iv) Essar Steel Limited

(v) Gujarat Maritime Board

The main purpose of MoU was to implement the Surat-Hazira new railway line project by creation of Special Purpose Vehicle (SPV) with the above mentioned parties as its equity partners.